



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat Jammu/Srinagar

NOTIFICATION

Jammu, the ~~17th~~ April 2018.

SRO ~~175~~ in exercise of the powers conferred by sub-section (2) of Section 4 of the Jammu and Kashmir Development Act, 1970, (Act No. XIX of 1970), read with notification SRO 281 dated 24th, August, 2015, the Government hereby extend the term of the office of Members of Lakes and Waterways Development Authority constituted vide notification SRO 109 dated 27-03-1997 for a further period of two years w.e.f. 28-03-2017.

By order of the Government of Jammu & Kashmir.

Sd/-
(K.B. Agarwal) IAS
Financial Commissioner,
Housing & Urban Dev. Department.

Dated: ~~17~~ -04-2018

No: HUD-26/2002/SDA-II

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Principal Secretary to Government, Planning Dev. & Monitoring Department.
3. Principal Secretary to Hon'ble Chief Minister J&K State.
4. Commissioner/Secretary to Govt; Rural Development Department.
5. Divisional Commissioner, Srinagar.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Deputy Commissioner, Srinagar.
8. Vice Chairman, LAWDA.
9. Commissioner, Srinagar Municipal Corporation.
10. Chief Architect, J&K UEED.
11. Chief Town Planner, Kashmir.
12. General Manager, Government Press, Jammu.
13. Private Secretary to the Financial Commissioner, Housing and Urban Development Department.
14. Stock file.

(Syed Nazir Ahmad)

Under Secretary to Government,
Housing & Urban Dev. Department

Handwritten notes:
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